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THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN); (a) and (b) The Cement Research Institute of India is reported to have developed a technology for the manufacture of coloured clinker for manufacture of green, vellow and brown coloured cement. The Institute's technology is based upon generation and stabilisation of colours during clinkerisation whidh is achieved through incorporation of small quantities of suitable additives in appropriate raw mixes and subsequent clinkerisation under controlled burning and cooling schedules. The process developed by CRI is different from coloured cement presently obtained from pigment additions to white cement.

(c) The Institute has given wide publicity to the technology through seminars, training courses. Press publicity and circulation to the inter- j ested entrepreneurs. The Institute will provide technological assistance to entrepreneurs coming forward to adopt the technology.

Setting up of an Administrative Tribunal for Government employees

358. SHRI SHRIKANT VERMA: Will the PRIME MINISTER be pleased to refer to the reply to Unstarred Question 2621-A given in Rajya Sabha on the 22nd August, 1984 and state;

- (a) what action Government have since taken to set up an Administrative Tribunal under Article 323-A of the Constitution to deal with, service matters of Government employees; and
- Ob) if so, by when the said Tribunal is likely to be set up?

THE PRIME MINISTER (SHRI -RAJIV GANDHI): (a) and (b) The earlier Unstarred Question No. 2621-A was answerer on 22'nd March, 1984 and not on 22nd August, 1984 as stated in the question.

The Administrative Tribunals Bill, 1984 which was passed toy the Rajya Sabha in August, 1984 and was pending before the 7th Lok Sabha, lapsed with the dissolution of the 7th Lok Sabha. It is now proposed to bring a fresh Legislation before the Parliament. The Tribunals will be set up after the Legislation is enacted.

Mangalagiri Tyre Factory

359. SHRI R. SAMBASIVA RAO: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) what progress has so far been made made with regard to the setting up of Mangalagiri Tyre Factory in Andhra Pradesh;
- (b) by when the construction work of the factory is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN); (a) and (b) The project is still in preliminary stages, as Mis. Andhra Pradesh Automobile Tyres & Tubes Ltd. have not yet obtained an Industrial Licence for setting up the unit.

Nuclear Power Plant in Andhra Pradesh

360. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleas ed to state;

- (a) whether it is a fact that the Central Government have decided to set up the sixth nuclear power plant in Andhra Pradesh; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND. IN THE DEPARTMENTS OF OCEAN DEVELOPMENT; ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL); (a) No, Sir.

(b) Does not arise.